

Sixteenth Lok Sabha

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title:L Issue regarding discrimination against deaf athletes participated in Deaflympics.

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, my 'Zero Hour' submission is in respect of deaf athletes who have participated in Deaflympics.

The medal winners in Deaflympics held in Samsun, Turkey had suffered grave insult and neglect from the Indian Sports Authorities. Yesterday, when the Deaflympics medal winners arrived at Delhi Airport, no one from the Sports Ministry was there to receive them. It was an inhuman insult to the medal winners who have returned to India after highlighting the pride of India in Deaflympics. Their travel itinerary and all other details have been furnished. It is quite unfortunate that deaf athletes who participated in Deaflympics in Samsun, Turkey returned after winning one Gold medal, one Silver medal and one Bronze medal, no one was there to receive these deaf athletes at the Airport. It is very unfortunate.

There is another incident of discrimination, Madam. The disabled athletes who participated in Paralympics will be getting Rs. 75 lakh if they win a Gold medal, but in Deaflympics, if they win Gold medal, they get only Rs. 15 lakh. This is discrimination.

These two aspects may be considered. I am seeking a response from the hon. Minister of Parliamentary Affairs. Mr. Ananth Kumar ji, please respond. This is a matter related to the deaf people. Kindly consider this view.

HON. SPEAKER:

Shri Mullappally Ramachandran,

Shri M. B. Rajesh and

Shrimati P. K. Shreemathi Teacher are permitted to associate with the issue raised by Shri N. K. Premachandran.